

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3947
ANSWERED ON:18.12.2012
ILLEGAL CONSTRUCTIONS
Singh Shri Ratan;Yadav Shri M. Anjan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of illegal constructions in the NCT of Delhi in connivance with the corrupt officers of Delhi Police and Municipal Corporation of Delhi (MCD);
- (b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the details and the outcome thereof along with the action taken against the accused during the said period; and
- (e) the corrective steps taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): Madam, certain complaints of illegal constructions in the Government of NCT of Delhi were received. The details of total number of complaints received, officials/officers involved and Regular Departmental Action (RDA) initiated during each of the last three years and the current year, are as under:-

Years Complaints Officials/Officers RDA Registered
Received Registered

2009	2753	148	40
2010	2520	152	63
2011	5383	72	25
Upto	7983	33	11

11.12.12

(e): Whenever any unauthorised construction is noticed, the action against the illegal/unauthorised construction is taken as per Delhi Municipal Corporation Act (DMC) Act, 1957. Recently, the MCD has revamped its infrastructure for detection and control of unauthorised/illegal constructions in Delhi. A number of measures have been taken in this regard which include restructuring and strengthening of Central Control Room and Demolition Squad etc. Besides this, a Nodal Steering Committee has been set up by Hon'ble High Court of Delhi to monitor the action against unauthorised constructions and illegal encroachments on Government land in the NCT of Delhi.